

**HIGH COURT OF SIKKIM**  
Record of proceedings

**I.A. No.01/2024**  
**IN**  
**RFA No. 71/2024 (Filing No.)**

THE SECRETARY,  
DEPARTMENT OF AGRICULTURE, GOVT. OF SIKKIM .... APPLICANT

VERSUS

D. B. BASNET & ANR. .... RESPONDENTS

Date: 02.08.2024

CORAM

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Applicant : Mr. Zangpo Sherpa, Additional Advocate General.  
Mr. Sujan Sunwar, Assistant Government  
Advocate. Mr. Mohan Sharma, Advocate.

For Respondent : Mr. Rachhitta Rai,, Advocate.  
No. 1

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**1.** Heard the learned Additional Advocate General for the applicant. Issue notice upon the respondents, subject to filing of requisites within three days. Ms. Rachhitta Rai, learned counsel accepts notice and waives formal notice on behalf of respondent no.1.She seeks two weeks time to file response to I.A. No. 1 of 2024. Time granted.

**2.** List on 03.09.2024.

**Judge**